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V
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No. 155/2005

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SECTION OFFICER (Judl.)

Gahli
21/11/2007

(P.R. No. 4
(SEE RULE 42).
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

O R D E R S H E E T

original Application No. 155/05

Misc. Petition No. _____

Contempt Petition No. _____

Review Application No. _____

Applicant(s) Abhay Kumar

Respondents U.O.I. Acers

Advocate(s) for the Applicant(s) U.K. Nair, B.K. Talukdar, B. Sarma
Arun C. Das, B. Chakraborty

Advocate(s) for the Respondents C.A. S. C.

Notes of the Registry	Date	Order of the Tribunal
This application is in form is filed/C. F. for Rs. 50/- deposited vide I.P.C./D.O. No. 116/388877 Dated 11/6/05 <i>Glenn</i> Dy. Registrar <i>PN</i> <i>NS</i> <i>21/6/05</i>	23.6.2005	Heard Mr. U.K. Nair, learned counsel for the applicant and also Ms. U. Das, learned Addl. C.G.S.C. for the respondents. We have already admitted two other cases i.e., O.A. Nos. 111/05 and 112/05 in respect of the same advertisement. I also admit this application and order notice to the respondents. Written statement, if any, within four weeks. Post along- with other two cases on 22.7.2005.
Steps not taken		Needless to say that any selec- tion and appointment pursuant to the impugned notification shall be subject to the outcome of the O.A.
Steps taken on 1/7/05. <i>C.</i>		<i>2 Jaya</i> Vice-Chairman

2
O.A.155/2005

22.7.2005 post the matter on 24.8.2005
for hearing along with the connected
cases.


Member

Vice-Chairman

bb

Notice duly
served on
RESP. No-1,2.
by (At file "e"
ab-o.A.154/05)
19/7

27.7.05

as w/ file
b/

24.8.2005 Post this matter before the
next available Division Bench.


Vice-Chairman

nkm

8.8.05

On the prayer of the learned
counsel for the respondents post on
10.8.06 for hearing.


Member


Vice-Chairman

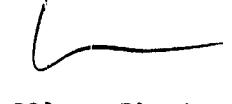
pg

10.08.2006 Present: Hon'ble Sri K.V.
Sachidanandan, Vice-Chairman.
Hon'ble Sri Gautam Ray,
Administrative Member.

Ms. U. Das, learned Addl. C.G.S.C.
for the respondents submitted that she
did not instructions as to the local
language pertaining to ~~State of~~ Arunachal Pradesh
and sought for time.

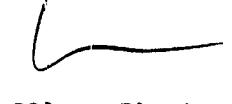
Post before the next Division
Bench.

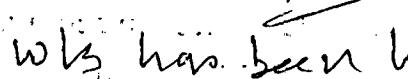

Member


Vice-Chairman

mb


Member


Vice-Chairman


W/Ls has been filed.


Member

mb

26.2.07. Let the case be listed as part heard matter. Respondents are directed to take instructions as to whether the selection as Postal Assistant is over or not.

CL

Member

1m

Vice-Chairman

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH, GUWAHATI

O.A. No.155 of 2005

DATE OF DECISION: 01.03.2007

Shri Abhay Kumar

Applicant(s)

Mr U.K. Nair, Mr B.K. Talukdar, Mr B. Sarma,
Mr Arun C and Ms B. Chakraborty

Advocate(s) for the
applicant(s)

- Versus -

Union of India & Ors.

Respondents

Ms U. Das, Addl. C.G.S.C.

Advocate(s) for the
Respondent(s)

CORAM:

THE HON'BLE SHRI K.V. SACHIDANANDAN, VICE CHAIRMAN
THE HON'BLE SMT CHITRA CHOPRA, ADMINISTRATIVE MEMBER

1. Whether reporters of local newspapers
may be allowed to see the Judgment? Yes/No
2. Whether to be referred to the Reporter or not? Yes/No
3. Whether to be forwarded for including in the Digest
Being complied at Jodhpur Bench? Yes/No
4. Whether their Lordships wish to see the fair copy
of the Judgment? Yes/No

14/3/07
Vice-Chairman

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

Original Application No.155 of 2005

Date of Order: This the 1st day of March 2007

The Hon'ble Sri K.V. Sachidanandan, Vice-Chairman

The Hon'ble Smt Chitra Chopra, Administrative Member

Shri Abhay Kumar,
S/o Shri Sunil Kumar Pathak,
Care: Shri Satyendra Thakur,
Ganpati Store, Leji Market,
Near: Bank Tinali,
P.O. & P.S. : Itanagar-791111,
District: Papumpare, Arunachal PradeshApplicant

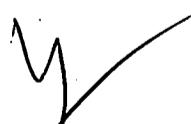
By Advocates Mr U.K. Nair, Mr B.K. Talukdar,
Mr B. Sarma, Mr Arun C & Ms B. Chakraborty.

- versus -

1. Union of India, represented by the
Director General (Posts),
Government of India,
Ministry of Communications,
Department of Posts, Dak Bhavan,
Sansad Marg, New Delhi-110001.
2. The Chief Post Master General,
North East Circle,
Shillong-793001.Respondents

By Advocate Ms U. Das, Addl. C.G.S.C.

.....



ORDER (ORAL)

K.V. SACHIDANANDAN (V.C.)

The applicant, in response to a notification for employment in the North East Postal Circle, Department of Posts, applied for the post of Postal Assistant as per Annexure-A/1 Notification. The applicant has averred in the O.A. and also submitted that the applicant is eligible to be considered for the selection since he complies with all the qualification prescribed in the notification. One of the conditions prescribed in the Notification is that the candidates should have studied the language declared as local language by the State Government as a subject at least upto Matriculation level. The applicant's apprehension is that he is not being considered, as the applicant has not studied in the local language. Therefore, the applicant has filed this O.A. seeking the following reliefs:

- “8(i) Issue appropriate order(s)/direction(s) to the Respondent No.2 to submit the ‘Names of shortlisted candidates for the Recruitment of Postal Assistants (SBCO) who have been called for to appear in the Written/Aptitude Test and Computer Test (including typing skill on computer) duly showing the percentage of marks secured by each candidate in the order of merit in 10+2 standard or 12th Class Examination’ alongwith other relevant recruitment records for the kind perusal of the Hon’ble Tribunal; and issue such further order(s)/direction(s) as the Hon’ble Tribunal may deem proper in the circumstances of the case, after perusing the relevant records to be submitted by the Respondent No.2
- (ii) Issue such further order(s)/direction(s) to the Respondents to declare the recruitment process as null and void, if the Hon’ble Tribunal is satisfied, after perusing the relevant recruitment records, that the present applicant has illegally and discriminately been



denied opportunity to take part in the 'Recruitment of Postal Assistants (SBCO) conducted by the Respondent No.2; and also pass any other order(s)/direction(s) as the Hon'ble Tribunal may deem fit and proper as to the circumstances of the case warrant;

(iii) Make the declaration absolute that the Recruitment of Postal Assistants (SBCO) conducted by the Respondent No.2 through the Recruitment Test held on 25.05.2006 (WEDNESDAY) as irregular, null and void....."

2. The respondents have filed a detailed written statement contending that in para 3.2III of the Prospectus it is mentioned, "candidates should have knowledge of local language of the State, i.e. should have studied the language declared as local language by the State Govt. as a subject at least up to Matriculation level (HSLC)". The applicant claimed that the State of Arunachal Pradesh, where the applicant presently resides, has no recognized local language and as many as twenty different tribes having their own tribal dialects are residing in the State of Arunachal Pradesh. The applicant has studied Hindi and Sanskrit as language subjects in the High School level and Hindi is the official language of the Union of India. The applicant did not study any of the local languages, but studied Hindi and Sanskrit as language subjects in the High School level, therefore, he could not fulfill the eligibility criteria prescribed for the post and his candidature was rejected. The learned counsel for the respondents submitted that the O.A. is to be dismissed.

3. Heard Mr U.K. Nair, learned counsel for the applicant and Ms U. Das, learned Addl. C.G.S.C. Learned counsel for the parties have taken us to the various pleadings, evidence and materials placed on record. The learned counsel for the applicant argued that since there is no local language prescribed for the State of Arunachal



Pradesh, Hindi, English and Sanskrit that the applicant is conversed with will satisfy the condition laid down in the prospectus.

4. The learned counsel for the respondents, on the other hand, persuasively argued that the applicant who presently resides in Arunachal Pradesh and from where he applied for the post, study of any of the local languages recognized by the State Government upto Matriculation level was compulsory as per conditions laid down in Para 3.2 (a)(iii) of the Prospectus. Therefore, the applicant has no case.

5. We have given due consideration to the arguments, pleadings and materials placed on record. From the Notification (Annexure-A/1) it is very clear that it was for the post of Postal Assistants of Arunachal Pradesh and also vacancies were notified for the North East Postal Circle. The method of selection that is prescribed in the Prospectus is as follows:

“5.1 The aggregate marks for selection will be 100, consisting of 40% weightage of percentage of marks secured in 10+2 or 12th Class, 50% weightage of marks secured in aptitude test and 10 marks for computer test (including typing skill on computer).

5.2 A merit list of the candidates will be prepared on the basis of marks in the aggregate secured by them in 10+2 or 12th Class Examination from a recognized University or Board of School Education or Board of Secondary Education (excluding vocational streams). This merit list is on the basis of 40% of the percentage of marks secured by the candidates in 10+2 or 12th Class Examination. For example, if a candidate has secured 70% marks in 10+2 or 12th Class Examination, he would be awarded 40% of 70 i.e. 28 marks for the purpose of preparing merit list.

5.3 Out of this merit list, candidates equal to 10 times of vacancies (for each community separately as per the vacancies reserved for each community) will be called for to appear for the Aptitude test/written test. The candidates selected will be addressed to appear for Aptitude Test. Those who desires to



appear for the Aptitude Test should credit an examination fee as under:-

- i) Rs.100/- for general candidates.
- ii) Rs.50/- for Scheduled Castes/Scheduled Tribes/OBC/Ex-servicemen/Physically handicapped candidates in any Post Office and produce the receipt at the time of appearing for test.

5.4 The Aptitude Test will contain 50 objective type questions of 2 marks each and will include questions on English, mathematics, general knowledge and reasoning and analytical ability. The duration of the test will be 60 minutes. 50% of the marks secured in aptitude test will be given weightage for the final assessment."

6. On going through the written statement and arguments advanced by the learned counsel for the parties it is clear that no local language has been prescribed by the Arunachal Pradesh Government. It is also borne out from the records that Hindi or English is the language that is widely used by the local people. In the absence of local language that is prescribed by the State Government one cannot insist that local language that is not taught in the State be insisted for consideration for employment. The learned counsel for the respondents has produced a letter addressed by the Director of School Education, Government of Arunachal Pradesh, which is reproduced below:



"To

The Director,
Postal Service,
Arunachal Pradesh Division,
Itanagar.

Sub: Regarding Knowledge of Local language

Ref: Yr.Ltr.No.SEDN-10/89(Part) dtd. 20/9/02.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that Edn. Deptt. has English as 1st Language and Hindi as 2nd language in the School of Arunachal Pradesh. No local language is taught upto Class - X level in the state of Arunachal Pradesh.

This is for favour of your information.

Yours faithfully,
Sd/-
(M. Dutta) DDSE (A)
for Director of School Education,
Govt. of Arunachal Pradesh,
Itanagar."

7. It is quite clear from the above that the Education Department has English as 1st language and Hindi as 2nd language in the schools of Arunachal Pradesh. No local language is taught upto Class X in the schools of Arunachal Pradesh. Therefore, since the local language is not taught upto Class X as evinced by the above certificate it cannot be insisted that local language should be prescribed for selection for employment.

8. When the matter came up for hearing today the learned counsel for the respondents has taken instructions and submitted that the selection test is incomplete and the selection process is not over. Therefore, the process is yet to take place. Taking the above submissions, pleadings and arguments we are of the considered view that the applicant should be given an opportunity to participate in the



selection process since there is no local language prescribed for the State of Arunachal Pradesh that is being taught.

9. The O.A. is allowed. The respondents are directed to consider the case of the applicant for the said selection if the applicant is otherwise fit for the post. We make it clear that language will not be a barrier for such consideration.

No order as to costs.

Chitra Chopra
(CHITRA CHOPRA)
ADMINISTRATIVE MEMBER



(K. V. SACHIDANANDAN)
VICE-CHAIRMAN

nkm

THE CENTRAL ADMINISTRATIVE TRIBUNAL : GUWAHATI BENCH

GUWAHATI
Bench

0 JUN 2005

O.A. No. 155 of 2005

BETWEEN
Shri Abhay Kumar
..... Applicant.

-VERSUS-

Union of India & Ors.
..... Respondents.

SYNOPSIS

This instant application under Section 19 of the Administrative Tribunals Act, 1985 is directed against the arbitrary, discriminatory and malafide action/inaction on the respondent part in not permitting your applicant to participate in a Recruitment Test held on 25.05.05 for the Recruitment to the post of Postal Assistants (SBCO) in the N.E. Postal Circle inspite of his fulfilling all the eligibility criteria's thereby violating all the norms and principle as contained in the provisions of the prospectus enclosed with the application form (Annexure - 4). As contemplated vide the provisions contained therein in the said prospectus, a merit list of the applicants on the basis of the marks in aggregate secured by them in 10+2 or 12th standard Examination be prepared and out of the said merit list

only short-listed candidates equal to 10 times of vacancies (for each community separately) should have been called for appearing in the above mentioned Recruitment Test. The said select list of candidates as envisaged in the prospectus was never prepared and the Recruitment test was held on 25.05.05 in violation of the said mandatory provisions. That the applicant has been discriminated against inasmuch as candidates securing lesser marks in aggregate in the 10+2 or 12th standard then your applicant have been permitted to participate in the said Recruitment Test while denying the said opportunity to him. Hence, this application praying for appropriate orders/ directions from this Hon'ble Tribunal seeking redress of his grievances.

APPENDIX - A

[FORM - I]

[See Rule 4]

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : GUWAHATI BENCH

ORIGINAL APPLICATION No. 155 of 2005

APPLICATION UNDER SECTION-19 OF THE A.T ACT 1985

Shri Abhay Kumar

..... Applicant.

- Versus -

Union of India & Others.

..... Respondents.

INDEX

Sl No	Description of documents relied upon	ANNEXURE	Page number
1	Application		01-14
2	Copy of 'Vacancy Notification' published in the local daily 'News paper' by the Chief Post Master General, Shillong [Respondent No.2]	ANNEXURE-A/1	
3	Copy of Itanagar HPO Speed Post Receipt No. EE 865037576 IN dated 04.04.2005	ANNEXURE-A/2	
4	Copy of relevant instructions in the prospectus showing the 'Scale of Pay', 'Probation', 'Eligibility Conditions', 'Method of Selection', 'Special instructions to the applicants', 'Details of Enclosures', 'Instructions relating to submission of Application' etc related to the recruitment	ANNEXURE-A/3	
5	Copy of Board Certificate issued by the Bihar School Examination Board containing the date of birth of the applicant	ANNEXURE-A/4	
6	Copy of Intermediate (Science) Examination Marks Statement, 2001	ANNEXURE-A/5	
7	Copy of Secondary School Examination Mark Sheet	ANNEXURE-A/6	
8	Copy of Computer knowledge certificate issued by 'APTECH-Centre'	ANNEXURE-A/7	
9	Copy of "Typing Qualification" certificate	ANNEXURE-A/8	
10	VAKALATNAMA		

Date: 20.6.2005

Place: Guwahati

Abhay Kumar
Signature of the applicant

For use in Tribunal's office

Date of filing :

Or

Date of Receipt by post :

Registration No. :

Signature
For Registrar

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**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH**

ORIGINAL APPLICATION NO: _____ of 2005.

Shri Abhay Kumar, Aged 21-years
S/o Shri Sunil Kumar Pathak,
Care : Shri Satyendra Thakur,
Ganpati Store, Leji Market,
Near : Bank Tinali,
PO & PS : Itanagar PIN: 791 111.
District : Papumpare
State: Arunachal Pradesh.

..... Applicant.

- VERSUS -

1. Union of India
Represented by:-
Director General (Posts), Govt of India,
Ministry of Communications,
Department of Posts, Dak Bhavan,
Sansad Marg, New Delhi - 110 001.
2. The Chief Post Master General,
North East Circle, Shillong - 793001

..... Respondents.

In the matter of:

'Violation of Fundamental Rights'
guaranteed in the Constitution of India,
and **'Denial of Equality of Opportunity'**
in the matter of public employment in
violation/contravention of Article-16 of
Constitution of India.

-AND-

In the matter of:

**Unfairness and Discrimination, in the
matter of public employment, in
violation of Article-14 and Article-16 of
the Constitution of India, in the
ANNUAL RECRUITMENT OF POSTAL
ASSISTANTS IN N.E-POSTAL CIRCLE for
SAVINGS BANK CONTROL
ORGANISATION (in short called as
'SBCO').**

- AND -

1
Filed by → the Applicant
throughs Brijesh Sharma.
Advocate.

In the matter of:

Illegal and arbitrary denial of opportunity to the applicant to take part in the 'ANNUAL RECRUITMENT OF POSTAL ASSISTANTS IN N.E-POSTAL CIRCLE FOR SBCO [SAVINGS BANK CONTROL ORGANISATION]';

- AND -

In the matter of:

Irregular holding of Recruitment Test/Written Aptitude Test for the RECRUITMENT OF POSTAL ASSISTANTS (SBCO) IN N.E-POSTAL CIRCLE without publishing the names of Short-listed candidates.

1. PARTICULARS OF THE ORDER AGAINST WHICH THE APPLICATION IS MADE:

The application is made against the irregular, arbitrary and illegal holding of Recruitment Test/Written Aptitude Test & Computer Test etc on 25-05-2005 (WEDNESDAY) by the Respondent No.2 without publishing the 'Names of Short-listed candidates'; and also against the denial of opportunity to the applicant to take part in the Recruitment Tests held on 25-05-2005 for the Recruitment of Postal Assistants (SBCO) in N.E-Postal Circle.

2. JURISDICTION OF THE TRIBUNAL:

The applicant declares that the subject matter in which the present application is filed and the applicant wants redressal is within the jurisdiction of the Hon'ble Tribunal.

3. LIMITATION:

The applicant further declares that the application is within the limitation period prescribed in Section-21 of the Administrative Tribunals Act, 1985.

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4. FACTS OF THE CASE:

4.1. The applicant, being a law-abiding citizen of India, is entitled to all the constitutional rights, guarantees and protections enshrined in the Constitution of India. The applicant, presently, is a resident of Itanagar Town in Arunachal Pradesh State.

4.2. The applicant, who was born and brought up in Akbar Malahi village, PO & PS : Sarai, District: Vaishali, in Bihar State, completed his High School Education in the year 1999 under the Bihar School Examination Board, Patna; and thereafter completed his Intermediate Commerce Examination in the year 2001. The applicant, although had passed his Secondary School Examination in 2nd Division, passed his Intermediate Commerce Examination in 1st Division with the record 92.11 % marks. That is, the applicant has scored 829 marks out of 900 marks in Intermediate Commerce Examination.

4.3. In the month of March 2005, the applicant came across an advertisement regarding 'ANNUAL RECRUITMENT OF POSTAL ASSISTANTS IN N.E-POSTAL CIRCLE' published by the above Respondent No.2 in a local daily newspaper; and as per the said advertisement in which 'Vacancy Position' for 7(Seven) units under the Respondent No.2 were published, the Respondent No.2 also called for applications from the eligible candidates for recruitment of Postal Assistants (SBCO) in N.E-Postal Circle against 1(One) 'OC-category vacancy' notified at Sl.7 of the advertisement. As per Column-10 of the vacancy notification advertisement,

applications for the Postal Assistants [SBCO] are to be submitted to the Respondent No.2. Further, it is also stated in Para-2 of the said advertisement that PRESCRIBED APPLICATION FORM and PROSPECTUS could be purchased from all Head Post Offices, mail sub post offices situated in Sub Divisional Head quarters and other important sub post offices on payment of Rs.10/- [Rupees Ten] only by cash at the concerned post office counter. And, as per the said advertisement, the last date for the receipt of application by the Respondent No.2 was 10.04.2005.

- Copy of 'Vacancy Notification' published in the local daily 'News paper' by the Chief Post Master General, Shillong [Respondent No.2] is submitted as ANNEXURE-A/1.

4.4. The applicant, who is one of the job-aspirants, immediately visited Itanagar Head Post Office and obtained the prescribed application and prospectus on cash payment of Rs.10/- [Rupees Ten] only at Itanagar Head Post Office Counter. Thereafter, the applicant filled up the prescribed application form as required after thoroughly going through the prospectus supplied along-with the application form. The applicant, thereafter, submitted the filled in application form [complete in all respect] duly accompanied by the required documents such as Personal Passport size photograph, copies of certificates, mark sheets and testimonials etc as shown in Para-7 of the Prospectus, to the above Respondent No.2 vide Itanagar HPO Speed Post Receipt No.EE 865037576 IN dated 04.04.2005.

- **Copy of Imphal HPO Speed Post Receipt No. EE 865037576 IN dated 04.04.2005 is submitted as ANNEXURE-A/2.**

4.5. As per Para-3.2 of the prospectus supplied with the prescribed application form, the candidate for the post of Postal Assistants [SBCO] should fulfill the following eligibility conditions:

- (i) The candidate should be within 18-25 years of age as on the last date of receipt of application ie.10.04.2005;
- (ii) The candidate should have passed the 10+2 or 12th Class Examination from a recognized University or Board of School Education or Board of Secondary Education (excluding vocational streams);
- (iii) The candidate should possess the knowledge of local language of the state [ie. The candidate should have studied the language declared as local language by the State Government as a subject at least up to Matriculation level (SSLC); and]
- (iv) Although not compulsory, it is desirable that the candidate has the knowledge of typing and computer data entry operation.

- **Copy of relevant instructions in the prospectus showing the 'Scale of Pay', 'Probation', 'Eligibility Conditions', 'Method of Selection', 'Special instructions to the applicants', 'Details of Enclosures', 'Instructions relating to submission of Application' etc related to the recruitment is submitted as ANNEXURE-A/3.**

4.6. The applicant fulfilled the eligibility conditions stated above, as submitted below:

(i) The applicant who born on 05/01/1984, as per school leaving certificate, is 21-years 3-months and 06-days as on the last date of receipt of application on 10.04.2005. Thus, the applicant is within 18-25 years of age; and

- **Copy of the Board certificate issued by the Bihar School Examination Board containing the date of birth of the applicant is submitted as ANNEXURE-A/4.**

(ii) The applicant has already passed Intermediate[Science] Examination in the year 2001 from the Bihar Intermediate Education Council. Intermediate [Science] Examiantion is a 12th Class Examination, and Bihar Intermediate Education Council is a recognized Board under the Govt of Bihar. The applicant secured 92.11 % of marks in Intermediate (Science) Examination by scoring 829-marks out of 900-marks in the aggregate.

- **Copy of Intermediate (Science) Examination Marks Statement, 2001 is submitted as ANNEXURE-A/5.**

(iii) The State of Arunachal Pradesh, where the applicant presently resides, has no recognized local language; and as many as 20[Twenty] different tribes having their own tribal dialects are residing in the State of Arunachal Pradesh. The applicant has studied, 'Hindi' and 'sanskrit' as language subjects in High School Level; and

'Hindi' is the 'Official language of the Union of India'. Therefore, the applicant, who has studied 'Hindi' and 'sanskrit' languages at High School level [ie. Secondary School Examination level], fulfills the required 'knowledge of local language' criteria prescribed in the relevant recruitment rules and instructions contained in the prospectus supplied with the application form. Further, 'Hindi' being 'Official Language of the Nation' in accordance with Article-343 of the Constitution of India possesses the status and recognition that 'Hindi' is the language recognized by the Govt of India for the whole territory of the country. Therefore, the applicant fulfills the knowledge of local language as one of the eligibility conditions prescribed for the post.

- Copy of Secondary School Examination Mark Sheet is submitted as ANNEXURE-A/6.

(iv) The applicant also possesses 'knowledge of computer data entry operation' and 'typing knowledge in computer'.

Copy of Computer knowledge certificate issued by 'APTECH Computer Education dated 06th July 2002' is submitted as ANNEXURE-A/7.

- AND -

• Copy of 'Typing Qualification' certificate is submitted as ANNEXURE-A/8.

4.7. As per the existing instructions available in Para-5 of the Prospectus supplied along with the application form, selection to the post of Postal Assistant in Post Offices is

done on the basis of merit comprising of the following 3(Three) components:-

Sl No	Items for which weightage/marks are allowed	Marks
1	Weightage for the percentage of marks secured in 10+2 or 12 th Class Exam	40-Marks
2	Weightage for the marks secured in Aptitude Test/Written Test	50-Marks
3	Marks to be awarded for Computer Test (including Typing skill on computer) [Computer operation - 5 Marks Typing in computer - 5 Marks]	10-Marks
TOTAL MARKS		100-Marks

4.6 Further, as per the existing instructions available in Para-5.2 & 5.3 of the Prospectus supplied with the prescribed application form, a merit list of the candidates will be prepared on the basis of marks in the aggregate secured by them in 10+2 or 12th Class Examination from a recognized University or Board of School Education or Board of Secondary Education; and out of this merit list, only a short-listed candidates equal to 10 times of vacancies (for each community separately) will be called for to appear for the Aptitude Test/ Written Test and the Computer Test (including typing skill in computer).

Copy of relevant instructions in the Prospectus regarding the 'Eligibility Conditions', 'METHOD OF SELECTION' etc are already available in the ANNEXURE-A/3.

4.7 For the facts mentioned in Para-4.6 above, the Respondent No.2 is duty bound to prepare a merit list of candidates on

the basis of marks secured by them in 10+2 or 12th Class Examination, and call for the candidates equal to 10 times of vacancies to appear in the Aptitude Test/Written Test and the Computer Test (including typing skill on computer) based on the said merit list. But, the Respondent No.2 did not publish the names of 10[Ten] eligible candidates who are short-listed for appearing in the recruitment tests, but conducted the Recruitment Tests on 25-05-2005 (WEDNESDAY) at Shillong centre only for the recruitment of Postal Assistants [SBCO] in N.E-Circle against the 1[one] notified OC-category vacancy. In the said test, although many candidates who have secured less marks than the present applicant were allowed to participate, the applicant has been denied opportunity to take part in the recruitment tests for the reasons best known to the Respondent No.2. As per the reliable information available to the applicant, the candidate, who has secured around 68 % of marks in the 10+2 standard, has been allowed to take part in the Recruitment Test held on 25.05.2005(WEDNESDAY) at Shillong Centre for the recruitment of Postal Assistants [SBCO] by the Respondent No.2. The applicant has therefore been seriously aggrieved of the said action of the above Respondent No.2; and has therefore moved the present O.A before the Hon'ble Tribunal for securing justice.

5. GROUNDS FOR RELIEF(S) WITH LEGAL PROVISIONS:

5.1. 'Equality of opportunity in matters of public employment' is a fundamental right guaranteed in the Article-16 of the

Constitution of India. In addition, Article-14 of the Constitution of India expressly states that the State shall not deny to any person equality before the law or the equal protection of the laws within the territory of India. But, in this instant case, the present applicant has been denied opportunity to participate in the recruitment process of Postal Assistants(SBCO) in N.E-Postal Circle by the above Respondent No.2, despite the applicant has fulfilled all the required eligibility conditions for the post. It is also pertinent to mention here that the applicant with high percentage of marks in 10+2 standard [i.e. Intermediate Commerce Examination] has been denied opportunity to take part in the recruitment process, while many candidates who have secured less percentage of marks than the present applicant have been allowed to take part in the recruitment process. In other words, the applicant who has secured 92.11% marks in the aggregate in 10+2 standard/12th Class has been denied opportunity to take part in the recruitment process while candidates who have secured less percentage of marks than the present applicant, so to say the candidates who have secured as less around 68% marks in 10+2 standard/12th Class have been given opportunity to participate in the recruitment process. Thus, a grave injustice has been caused to the present applicant in violation of Article-16 & Article-14 of the Constitution of India.

- 5.2. The applicant, who fulfills all the eligibility conditions; and who has submitted application for the post in the

prescribed application form; and who has submitted his application for the post so as to reach within the last date of receipt of application; and who has secured 92.11 % marks in the aggregate in 10+2 standard/12th Class Examination, is fully eligible for the opportunity to participate in the recruitment process. But, the applicant has been denied the opportunity at the sweet will of the above Respondent No.2 while many candidates who have secured less percentage of marks than the present applicant have been given opportunity to participate in the recruitment process. Thus, the applicant has been subjected to discrimination, in the matter of public employment by the above Respondent No.2, in violation of constitutional provisions guaranteed to the citizens of the country in the 'Constitution of India'. Therefore, the action of the Respondent No.2 to deny opportunity to the applicant to take part in the recruitment process for the 'Recruitment of Postal Assistants [SBCO]' is violation of fundamental rights guaranteed in the constitution of India.

6. DETAILS OF THE REMEDIES EXHAUSTED:

The applicant humbly submits that the applicant has no statutory remedy to be exhausted in this case. Further, as per Para-6 (d) of the prospectus, "only short-listed candidates will be informed to appear for tests and finally selected candidates only will be informed of their selection; and no correspondence will be entertained regarding applications/selection". Therefore, the applicant has no other alternative remedy, but to approach the Hon'ble Tribunal for redressal.

✓

7. MATTERS NOT PREVIOUSLY FILED OR PENDING WITH ANY OTHER COURT:

The applicant further declares that he had not previously filed any application, writ petition or suit regarding the matter in respect of which this application has been made, before any court or any other authority or any other Bench of the Tribunal nor any such application, writ petition or suit is pending before any of them.

8. RELIEF(S) SOUGHT:

In view of the facts mentioned in Para-6 above, the applicant prays that the Hon'ble Tribunal be pleased to:

- (i) Issue appropriate order(s)/direction(s) to the Respondent No.2 to submit the 'Names of short-listed candidates for the Recruitment of Postal Assistants [SBCO] who have been called for to appear in the Written/Aptitude Test and Computer Test [including typing skill on computer] duly showing the percentage of marks secured by each candidate in the order of merit in 10+2 standard or 12th Class Examination' along-with other relevant recruitment records for the kind perusal of the Hon'ble Tribunal; and issue such further order(s)/direction(s) as the Hon'ble Tribunal may deem proper in the circumstances of the case, after perusing the relevant records to be submitted by the Respondent No.2;
- (ii) Issue such further order(s)/direction(s) to the Respondents to declare the recruitment process as null and void, if the Hon'ble Tribunal is satisfied,

after perusing the relevant recruitment records, that the present applicant has illegally and discriminately been denied opportunity to take part in the 'Recruitment of Postal Assistants [SBCO] conducted by the Respondent No.2; and also pass any other order(s)/direction(s) as the Hon'ble Tribunal may deem fit and proper as to the circumstances of the case warrant;

- (iii) Make the declaration absolute that the Recruitment of Postal Assistants [SBCO] conducted by the Respondent No.2 through the Recruitment Test held on 25-05-2005 (WEDNESDAY) as irregular, null and void; and
- (iv) Award the cost of this application to the applicant; and
- (v) Pass any other order(s)/direction(s) as the Hon'ble Tribunal may deem fit and proper to render justice to the applicant.

9. INTERIM ORDER, IF ANY PRAYED FOR:

In the interim, the applicant prays that the Respondent No.2 be directed not to announce the result of RECRUITMENT TESTS held/conducted on 25-05-2005 (WEDNESDAY) under the franchise, "ANNUAL RECRUITMENT OF POSTAL ASSISTANTS IN N.E-POSTAL CIRCLE". Otherwise, the present application before the Hon'ble Tribunal will be infructuous and meaningless.

10. IN THE EVENT OF APPLICATION BEING SENT BY REGISTERED POST:

The applicant declares that the application is filed through his advocate.

✓

11. PARTICULARS OF BANK DRAFT / POSTAL ORDER FILED IN RESPECT OF THE APPLICATION FEE:

Indian Postal Order Number : 11 G 388877
 Office of Issue : Imphal HPO
 Date of Issue : 11-06-2005
 Office of Payment : Guwahati

12. LIST OF ENCLOSURES:

1. Application accompanied by Index in Appendix-A
2. ANNEXURE-A/1 to ANNEXURE-A/8.
3. Indian Postal Order for Rs.50/- for application fee.

VERIFICATION

I, Shri Abhay Kumar, S/o Shri Sunil Kumar Pathak, aged 21 years, resident of Leji Market, Near: Bank Tinali P.O & P.S: Itanagar [PIN: 791 111], District: Papumpare, State: Arunachal Pradesh, do hereby verify that the contents of Paras 1 to 12 are true to my personal knowledge and belief; and that I have not suppressed any material facts.

Date : 20.6.2005

Abhay Kumar
Signature of the applicant

Place: Guwahati

Filed by: -

Brijesh Sharma

Advocate

To

The Registrar,
Central Administrative Tribunal,
Rajgarh Road, Guwahati -781 005.

Dilal

Annexure A/1

15
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DEPARTMENT OF POSTS N.E. POSTAL CIRCLE

ANNUAL RECRUITMENT OF POSTAL ASSISTANTS, IN N.E. POSTAL CIRCLE

Applications in the prescribed format are called for from candidates for the posts of Postal Assistants.

2. Prospectus containing eligibility conditions such as age, qualifications, etc., recruitment procedure, prescribed application-form and details about the number of vacancies to be filled in the officer to whom applications are to be addressed can be obtained from all the Head Post Offices, main Sub-post Offices situated in Sub-Divisional Head quarters and other important Sub-Post Offices, on payment of Rs. 10/- by cash at the concerned post office counter.
3. Application duly completed along with attested copies of the certificates should be submitted to the officer concerned on or before 10-4-2005 by Registered Post or Speed Post. Applications sent by other means will not be considered. Applications received after the due date will be rejected and no correspondence will be entertained.

Chief Postmaster General
North Eastern Circle,
Shillong - 793001

VACANCY POSITION (for the year 2003 & 2004)

Sl. No.	Name of Division/Unit	OC	SC	ST	OBC	Physical Handicap	Ex Servicemen	Total	Address of the office to which applications are to be sent
1. 2		3	4	5	6	7	8	9	10
1. Agartala		2	-	1	-	-	-	3	Director Postal Services, Agartala Division, Agartala
2. Arunachal Pradesh		2	-	3	-	1	-	6	Director postal Services Arunachal Pradesh, Itanagar
3. Manipur		2	-	-	1	NIL	-	3	Supdt. of PO, Manipur Division, Imphal
4. Meghalaya		2	-	2	-	-	-	4	Sr. Supdt. PO, Meghalaya Division, Shillong
5. Mizoram		-	-	2	1	-	-	3	Director Postal Services, Shillong, Mizoram Division, Aizawl
6. Nagaland		3	-	1	-	-	1	5	Director Postal Services, Nagaland Division, Kohima
7. SBCO		1	-	-	-	-	-	1	Chief Postmaster General (Staff Section), N.E. Circle, Shillong
	Total	12	NIL	8	2	1	1	25	

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Advocate

Annexure - A/2

16³¹

प्रातीक आक

INDIA POST

ITANAGAR, 781101
SF 657650 778741
Counter No. 1, 2nd Floor
To: THE CHIEF POSTMASTER, GUYAONG
SHILLONG, PIN 793701
From: ABHAY KUMAR, GANDHINAGAR, JAMMU & KASHMIR
Mitterore.
Date: 10/04/2003

Certified to be true Copy


Advocate

JZ

Annexure - A/3

3/7

DEPARTMENT OF POSTS, INDIA
OFFICE OF THE CHIEF POSTMASTER GENERAL,
N. E. CIRCLE, SHILLONG-793001

PROSPECTUS AND FORM

FOR RECRUITMENT OF POSTAL ASSISTANTS
& SORTING ASSISTANTS OF
POST OFFICES, SBCO, RMS, APS, RLO, CIRCLE OFFICE
IN

N. E. CIRCLE

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**ANNEXURE- III
PART 'A'
PROSPECTUS**

✓a) The details in this prospectus are applicable for recruitment for the following posts:
Postal Assistant in Post Offices.

- ✓ a) Postal Assistant in Post Offices.
- b) Postal Assistants in Circle Offices and Regional Offices
- c) Postal Assistants in Returned Letter Offices.
- ✓ d) Postal Assistants in Saving Bank Control Organization.
- e) Sorting Assistants in Railway Mail Service.
- f) Postal and Sorting Assistant in Army Postal Service.

1. **SCALE OF PAY:** The Scale of Pay is Rs. 4000-100-6000+ admissible allowances.

2. **PROBATION:** The candidates selected will be appointed and will be on probation as per rules till the successful completion of probation as per rules.

3. ELIGIBILITY CONDITIONS:

3.1 ✓ Age: (a) Between 18 to 25 years as on last date prescribed for receipt of application as shown in the advertisement and in the list containing vacancy position supplied with this prospectus.

Upper age limit is relaxable for-

- (a) SC/ST by 5 years;
- (b) OBC by 3 years;
- (c) Physically handicapped by 10 years; and
- (d) Ex-Servicemen by the length of military service plus three years.

3.2 Educational and other qualifications required:-

a) **Postal/Sorting Assistants:**

Pass in 10+2 or 12th Class Examination from a recognized University or Board of School Education or Board of Secondary Education (excluding vocational streams) Candidates for the posts of Postal Assistants in Post Offices, Sorting Assistants in Railway Mail Services and Postal/Sorting Assistants in Army Postal Service should have the above educational qualifications with English as a compulsory subject.

The candidates should have knowledge of local language of the state, i.e. should have studied the language declared as local language by the State Government as a subject at least upto Matriculation level. (SSLC).

Candidates with higher qualifications are also considered. But they have to fulfill the requirements mentioned in Sub paras (i) to (iii) above.

v) Candidates who have passed Vocational Course or Job Oriented Course (JOC) only are NOT eligible.

vi) Desirable qualification:-Typing knowledge and Computer knowledge.

vii) For Postal Assistants of Circle Office and Regional Office typing skill in Hindi at the speed of 25 words per minute or in English at the speed of 30 words per minute and Computer Knowledge are essential.

b) Postal Assistants in Army Postal Services:

- i) Applications should be super scribed as “APPLICATION FOR POSTAL ASSISTANTS TO Army Postal Service” and sent to the Chief Postmaster General, N.E. Circle, Shillong - 793001”.
- ii) The vacancies reserved for APS are open only for males.

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Amalgamated

- iii) The candidates should produce a medical certificate in prescribed format available in this prospectus at **Appendix I** from a Government Medical Officer.
- iv) All other conditions applicable to the Postal/Sorting Assistants mentioned in sub para (a) above will apply.
- v) Special terms and conditions for Postal Assistants in Army Postal Services:
 - o The selected candidates will be given provisional appointment order and sent to the nearest Branch Recruiting Officer (BRO) for physical and medical check up.
 - o Candidates found to be physically fit by the BRO will only be considered for appointment and further deputed to Army Postal Service as per their seniority in merit list. Candidates who are not found physically fit by BRO will be dismissed. They will have no right to claim any appointment either in civil or in APS, even if they are in merit list for APS.
 - o Candidates declared physically fit by BRO as indicated above will be given appointment order by the appointing authority.
 - o Candidates have to fulfill the required medical and physical standards prescribed by the Army Headquarters. The selected candidates will be governed by Army Act and Army Rule during their service in APS, which entails Field service anywhere in India or abroad, wearing of uniforms as applicable to Army personnel and appropriate rank structure. The induction will be in the rank of Warrant Officer.
 - o Selected candidates have a liability to serve in Army Postal Service for as long as their services are required by APS. Repatriation to civil appointment can be done only with consent of both parties. Viz., civil appointing authorities, Army Postal Services.
 - o The selected candidates will undergo Basic Recruit Training at APS Center, Kamptee for a period of six months. Appointment is subject to successful completion of training.
 - o If a candidate is found to be "Unlikely to become an efficient soldier" his training will be terminated and appointment order issued to the candidate will be treated as cancelled.
 - o A waiting list will be maintained to replace the candidates who are medically disqualified during medical examination. The next candidate according to the merit will be selected as replacement.

3.3 Physically Handicapped (PH) (Column 7)

- (a) Applicants may apply to the divisions where vacancies have been reserved under PH Quota. Application to be super scribed as "APPLICATION FOR RECRUITMENT UNDER PII QUOTA".
- (b) The recruitment of persons with disabilities will be governed by Government instructions issued from time to time.
- (c) Physically handicapped candidates should produce handicapped certificate form Medical Board attached to the special employment exchange and vocational rehabilitation center in the prescribed Form I or II, as the case may be as furnished in Appendix IV. The selection of the candidates is liable to be cancelled if it is found later on that they do not come under the category of physically handicapped as defined in the relevant orders.
- (d) The vacancy position attached with this prospectus indicates the category of physically handicapped persons who can apply for the post reserved. Only such applicants who come under the category and within the intensity of the disability can apply supported by requisite certificate.

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3.4 EX-SERVICEMEN:

- (a) Ex-servicemen may apply to the divisions where the vacancies have been reserved under Ex-servicemen quota. Application to be super scribe as "APPLICATION FOR RECRUITMENT UNDER EX-SERVICEMAN". Attested copy of discharge certificate should be enclosed.
- (b) Armed Forces Personnel applying for civil posts under ex-serviceman category should submit the certificate in the following Proforma along with the application.

"I hereby, with the information available, certify that Sri _____

(Name) No. _____, (Rank) _____

would complete prescribed period of appointment on

(dates)"

Place:

Date:

Signature:

Commanding Officer:

Office Seal:

- (c) The Ex-servicemen should apply in the separate application form available in this prospectus furnishing all the details as required.

(4) Disqualification:

- (a) No person- who has entered into or contracted a marriage with a person having spouse living; or
- (b) No person – who has a spouse living has entered into or contracted a marriage with any person, shall be eligible for appointment to service, Provided that Central government may, if satisfied that such marriage is permissible under the personnel law applicable to such person and to the other marriage and there are other grounds for so doing, exempt any person from the operation of this rule.

5. METHOD OF SELECTION:

- 5.1 The aggregate marks for selection will be 100, consisting of 40% weightage of percentage of marks secured in 10+2 or 12th Class, 50% weightage of marks secured in aptitude test and 10 marks for computer test (including typing skill on computer).
- 5.2 A merit list of the candidates will be prepared on the basis of marks in the aggregate secured by them in 10+2 or 12th Class Examination from a recognized University or Board of School Education or Board of Secondary Education (excluding vocational streams). This merit list is on the basis of 40% of the percentage of marks secured by the candidates in 10+2 or 12th Class Examination. For example, if a candidate has secured 70% marks in 10+2 or 12th Class Examination, he would be awarded 40% of 70 i.e. 28 marks for the purpose of preparing merit list.
- 5.3 Out of this merit list, candidates equal to 10 times of vacancies (for each community separately as per the vacancies reserved for each community) will be called for to appear for the Aptitude test/written test. The candidates selected will be addressed to appear for Aptitude Test. Those who desires to appear for the Aptitude Test should credit an examination fee as under:-

- i) Rs. 100/- for general candidates.

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ii) Rs. 50/- for Scheduled Castes/Scheduled Tribes/OBC/Ex-servicemen/ Physically handicapped candidates in any Post Office and produce the receipt at the time of appearing for test.

5.4 The Aptitude Test will contain 50 objective type questions of 2 marks each and will include questions on English, mathematics, general knowledge and reasoning and analytical ability. The duration of the test will be 60 minutes. **50% of the marks secured in aptitude test will be given weightage for the final assessment.**

5.5 The computer test consists of data entry knowledge and typing knowledge on computer. The test will consist of one passage in English or Hindi to be typed to test the typing knowledge (The passage for type test will consist of 450 words in English and 375 words in Hindi to be typed at the minimum speed of 30 w.p.m.) and data consisting of figures and letters to test the knowledge of data entry. The test shall be for 30 minutes – 15 minutes for each part, i.e. typing knowledge and data entry and each part will be given 5 marks each. Marks shall be given at 0 or 5 based on whether the candidate achieves minimum standard or not. There will not be graded marks. The weightage for computer test will be 10 marks.

5.6 The marks secured in computer test will be added to the marks already secured in the components referred to in paras 5.2 and 5.4 above and a final merit list will be prepared. The final selection will be made on the basis of this final merit list.

5.7 **Attendance in Aptitude Test and Computer Test (including typing skill) is mandatory for selection. Those who fail to appear for these tests will not be selected.**

6. SPECIAL INSTRUCTIONS TO THE APPLICANTS:

- (a) The aptitude test for all Divisions/Units in the Circle will be held on the same day and at the same time. Hence even if a candidate applies for different Divisions/Units, he/she will be considered only for the Division/Unit in which he/she takes the test.
- (b) Original certificate should not be submitted. Only attested Xerox/photo copies should be sent.
- (c) All the required documents and certificates should be sent along with the application. The documents/marks lists/certificates submitted at a later date will not be entertained.
- (d) Only short-listed candidates will be informed to appear for tests and finally selected candidates only will be informed of their selection. No correspondence will be entertained regarding applications/selections.
- (e) Community certificates for SC/ST & OBC in the prescribed form from the competent authorities, as in Appendix II and III respectively are to be submitted. Certificates submitted in any other form or from authorities not competent to issue the same will be ignored.
- (f) The applications should be sent through Speed Post/Registered Post Only. Those sent through any other means and given by hand will not be accepted.
- (g) Applications wrongly addressed or received after due date are liable to be rejected, whatever may be the reason for delay. Applications without required certificates and incomplete applications are liable to be rejected. No intimation will be sent in this regard.
- (h) The nature of work in the Railway Mail Service requires rotation of duties including night shift/detention on overtime duty in the exigencies of service.
- (i) The selected candidates for the post of Postal Assistants in Post Offices and Sorting Assistants in Railway Mail Services are required to undergo induction training at any

one of the Postal Training Centers or any other place as directed by the appointing authority.

- (j) The selected candidates of all posts are liable to serve anywhere in the Circle and in Army Postal Services in India or abroad as and when required at the sole discretion of the appointing authority.
- (k) The candidates selected for the post of Postal Assistants in Savings Bank Control Organization are liable to be posted to any Head Post Office in the Circle.
- (l) No traveling allowances or other expenses will be paid or arrangements made for stay for attending tests. Candidates have to bear their own cost and make their own arrangements for stay.
- (m) Selection of candidates to various posts will be in accordance with the relevant recruitment rules and administrative instructions issued by the Department of Posts from time to time.
- (n) The Department reserves the right either to revise the number of vacancies or to cancel the recruitment, if so warranted and the Department will not be liable to return the fee or pay any compensation on the applicant's application.

7. DETAILS OF ENCLOSURES: (List of attested Xerox copies of Certificates and documents to be sent).

- a) All Marks lists of Education qualifications.
- b) Proof for Date of Birth.
- c) Medical certificate given by the Government Medical Officer in the Prescribed format as in Appendix I for candidates applying for Postal/Sorting Assistants in Army Postal Services.
- d) Cast/Community Certificates in the prescribed form for SC, ST and OBC candidates issued by competent authorities. (Please see Appendix II and III)
- e) 2 Pass Port Size Photographs (one to be pasted on the application and other sent loose with name and address written on the reverse).
- f) Physically Handicapped Certificate from the competent authority in case of physically handicapped candidates. (please see Appendix IV)
- g) Discharge certificate in case of ex servicemen or prescribed certificate in case of serving Armed Forces Personnel, if any.
- h) Duly filled in Application Form itself.

8. The application in the form attached to this prospectus, completed in all respects may be sent to the officer of concerned division/unit as at col. 10 of VACANCY POSITION chart. Vacancy Position chart is supplied along with prospectus and application form. The application along with attested copies of requisite certificates should reach on or before the date mentioned in the vacancy position chart. Applications received after due date are liable to be rejected.

9. IMPORTANT:

- a) Original certificates should **Not** be submitted. Only certified copies should be submitted. However, SC/ST/OBC/PH & Ex-servicemen candidates should produce relevant original certificates at the examination center for claiming examination fee concession.
- b) If the prescribed/required documents are not submitted along with the application, application will be rejected and no request for revival will be considered.
- c) Incomplete or unsigned applications or applications without photographs/late applications will be rejected.
- d) Before submitting his/her application, the candidate must carefully read the eligibility

conditions and satisfy himself that he fulfills all the eligibility conditions for the post for which he has applied.

c) For Postal Assistant/Sorting Assistant posts, the candidate who comes under the zone of consideration will be called for the written aptitude test. Each such candidate will be issued a Hall Permit and will be assigned a Roll number. The Hall Permit will be sent to the candidates in due course. Time table and venue of the examination will be indicated in the hall permit. However, candidates can sit for the examination only on payment of the prescribed examination fee.

10. INSTRUCTIONS RELATING TO SUBMISSION OF APPLICATION.

- (i) Write the required information in English or in Hindi.
- (ii) One envelope should contain application of one candidate only.
- (iii) The envelope containing the application must be super scribed in bold letters as "APPLICATION FOR RECRUITMENT OF (post for which applied).
- (iv) An application will be rejected at any stage of recruitment process for not having been submitted in the official format/ having incomplete information/ wrong information / mis-representation of facts / unsigned/ without photographs / not accompanied by attested copies of required certificates.
- (v) If a candidate has changed his/her name or dropped/added part of his/her name after Matriculation/SSC/Hr. Secondary or he/she changed his/her name after Matric etc., proof for the change in the name such as Affidavit, Gazette Notification, etc., should be enclosed.

NOTE: Only certificates issued by the competent authorities, for example, the Universities/ concerned Boards would be accepted as proof for having possessed the minimum educational qualifications or date of birth. Only those certificates issued by the competent authorities and in the prescribed form would be considered.

11. CHECK LIST: Before submission of application the following points may be checked carefully and the corresponding columns are filled correctly.

- (a) Check whether you have firmly pasted your Passport size Photograph (5cm x 7 cm) in the prescribed place in the application form.
- (b) Check your Eligibility carefully
- (c) Check whether you have filled in all the columns of the application form correctly and no columns have been left blank.
- (d) Check whether you have filled in your COMMUNITY/CATEGORY STATUS correctly in the relevant column.
- (e) Check whether application form has been signed in full by you.

ABBREVIATIONS USED IN THE PROSPECTUS MEAN THE FOLLOWING:

OC	:	Other Community
SC	:	Scheduled caste
ST	:	Scheduled Tribe
OBC	:	Other Backward Classes
OPH	:	Orthopaedically Handicapped
HH	:	Hearing Handicapped
Ex- SM	:	Ex-Serviceman.

**CHIEF POSTMASTER GENERAL
N.E. CIRCLE, SHILLONG -793 001**

Certified to be true Copy
R
Advocate

Annexure - A/4

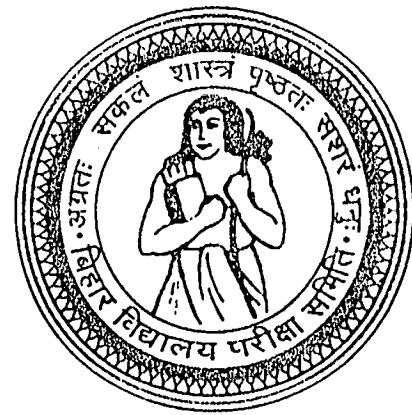
3924

पंजीयन संख्या 0532/078/03183/97
Registration No.

क्रम संख्या
SI. No. 99 AC 0107307

बिहार विद्यालय परीक्षा समिति Bihar School Examination Board

पटना
PATNA



प्रमाणित किया जाता है कि ABHAY KUMAR

पिता श्री SUNIL KUMAR PATHAK रोल कोड 05314
क्रमांक 0060 जन्म तिथि 5 JANUARY, 1984 ईस्वी ने
बिहार विद्यालय परीक्षा समिति द्वारा आयोजित वर्ष 1999 की
वार्षिक माध्यमिक परीक्षा R.D.A. HIGH SCHOOL DAMODARPUR से
SECOND श्रेणी में उत्तीर्णता प्राप्त की है, जिसके उपलक्ष्य में
उन्हें यह प्रमाण-पत्र प्रदान किया जाता है।

This is to certify that ABHAY KUMAR
Roll Code 05314 No. 0060 who is the Son/
Daughter of Shri SUNIL KUMAR PATHAK and whose
date of birth is 5 JANUARY, 1984, passed the Annual
Secondary School Examination 1999 from
R.D.A. HIGH SCHOOL DAMODARPUR and was placed in the
SECOND Division.

Certified to be true
Advocate

पटना



Signature

Annexure-A | 5

4025

BIHAR INTERMEDIATE EDUCATION COUNCIL



PATNA

M.S. No. 055589

MARKS STATEMENT, 2001

The following are the marks obtained by

ABHAY KUMAR

College

V R COLLEGE, KIRATPUR, BHAGWANPUR, VAISHALI

Roll Code

3314

No. 10102

Enlistment No.

R-8508-99

at the Annual Intermediate SCIENCE Examination 2001 held in the month of FEBRUARY 2001

SUBJECT NAME	Full Mks	Pass Mks	Mks. I	Mks. II	Theory Total	Practical Marks	R		Subject Total	Agg. Mks. Result
							Th.	Pr.		
01. COMPULSORY:										
RBH	100	030	078	078	156				078 D	
ENG	200	060	075	083	158				158 D	
02. OPTIONAL:										
PHY	200	065	065	063	128	049			177 D	
CHE	200	065	065	064	129	049			178 D	
BIO	200	065	068	063	131	24+24			179 D	
03. ADDITIONAL:										
MAT	200	060	092	063	155				155	829
04. VOCATIONAL:										1st DIV
ST	100	030	010	010	020	079			089	

Date : 30/03/2001

Dinesh Kumar Awasthi
Secretary

Certified to be true Copy

Advocate

Annexure - A/6

No. IM/05 - A 2858



BIHAR SCHOOL EXAMINATION BOARD

PATNA
The 18-3-05
(PASS)

The Following are the detailed marks obtained by Abhay Kumar
Roll Code 5314 Sl. No. 60 of the Annual Secondary School Exam. 2005
Supplementary

Maximum Marks for First Div. 420 Second Div. 315 Third Div. 210	2		3		4		5		6		7		8		9		10		11		
	LANGUAGE				SOCIAL SCIENCE			Compulsory Optional Subject		SCIENCE						AGGREGATE	GRADE IN ENGLISH	GRADE IN SUPW	DIVISION OBTAINED	Remarks	
	MIL	SIL	MTH	HIS	CIV	GEO	SUBJECT	THEORY	PRACT	THEO	PRAC	TOTAL	THEO	PRAC	TOTAL	THEO	PRAC	TOTAL			
FULL MARKS	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21
PASS MARKS	100	100	100	50	50	50	100	70	30	45	05	50	45	05	50	45	05	50	700	100	100
Marks obtained by the Candidate	30	30	30	15	15	15	30	21	09	25	15	30	18	05	23	22	04	26	406	30	B 2 nd DIV
	JN	53	3MK	69	49	30	29	23	EC	74		25	05	30	18	05	23	22	04	26	

Rs. 40/-

Issuing Assistant

Sectional Officer

Secretary

Certified to be true COPY

Abhay



VIDYA

This credential is awarded to

Abhay Kumar

on successful completion of the course

DESKTOP MANAGEMENT SKILLS

on the 06th day of the month July

in the year 2002

at the Hajipur Centre.

Date of Issue : 06th July 2002


Authorised Signatory

Issued by APTECH LIMITED having its registered office at Elite Auto House, 54, A, Sir M. Vasanji Road, Andheri (E), Mumbai 400 093.

Ver. 5/March 2001

Certified to be true Copy


Advocate

INDIA COMMERCIAL INSTITUTE
 GOVERNMENT RECOGNISED
ADVANCEMENT OF COMMERCIAL
AND TECHNICAL EDUCATION
HAJIPUR (VAISHALI)

No. 4/ I.C.I.Dated the 17 / 4 / 2000

This is to certify that ABHAY KUMAR Daughter/Son of
SRI SUNIL KUMAR PATHAK has satisfactorily passed the final Examination,
 held in the month of March 19/2000, in the subjects as hereunder
 and is confidently recommended as a Typist of Pass. Division.

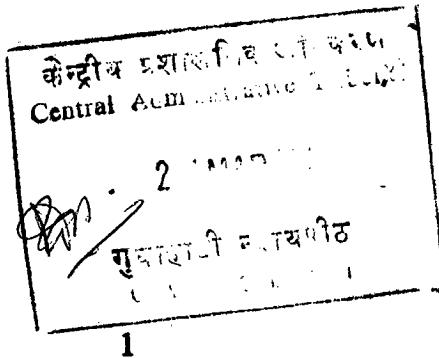
SUBJECT	TAUGHT	<u>SHORTHAND</u>	<u>English X</u>	words per minut
		<u>Hindi X</u>		
<u>TYPEWRITING</u>	<u>English 45, (Fortyfive)</u>	words per minut		
	<u>Hindi 40, (Forty)</u>			



Certified to be true copy

Advocate

Principal
 Hajipur
 Govt. Recognised
 India Commercial Institute
 Hajipur, Vaishali, Bihar



Filed by *Mr. Dhananjay Baruah*
Respondents through
the *Advocate*
Add. Civil
22/3/05

BEFORE THE CETRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH GUWAHATI

OA NO 155/05

SHRI ABHOY KUMAR

.....APPLICANT

-VERSUS-

UNION OF INDIA & ORS

.....RESPONDENTS

WRITTEN STATEMENT FILED BY THE RESPONDENTS

- 1) That the respondents have received copy of the AO and have gone through the same. Save and except the statements, which are specifically admitted herein below, rest may be treated as total denial. The statements, which are not borne on records, are also denied and the applicant is put to the strictest proof thereof.
- 2) That the respondents before going through the various paragraphs of the OA beg to give the brief history of the case.

One post of Postal Assistant in Saving Bank Control Organization (SBCO) for OC (Unreserved) candidate was declared vacant and applications were invited for recruitment against the vacancy along with other vacancies of Postal Assistant and the same was notified in the Daily Newspapers published in all the States of this North East Postal Circle, in the middle of March 2005. Last date of receipt of applications for the posts, was fixed on 10.4.2005.

In the said notifications, in Para 2, it was specifically mentioned that "Prospectus containing eligibility conditions as such as age, qualifications etc., recruitment procedure, prescribed application form and details about the number of vacancies to be filled in, the officer to whom applications are to be addressed can be obtained from all the Head Post Offices....."

In the prospectus, in Para 3.2.iii, it was clearly mentioned "the candidates should have knowledge of local language of the State, i.e. should have studied the language declared as local language by the State Govt. as a subject at least up to Matriculation level (HSCL)."

Shri Abhoy Kumar, the applicant of the OA No. 155/05, applied for the post of Postal Assistant (SBCO). As per his statement, he passed Intermediate Examination, equivalent to XIIth Class examination, in the year 2001, from the Bihar Intermediate Education Council and presently staying in the State of Arunachal Pradesh. The applicant claimed that "the State of Arunachal Pradesh, where the applicant presently resides, has no recognized local language and as many as 20 (twenty) different tribes having their own tribal dialects are residing in the State of Arunachal Pradesh. The applicant has studied 'Hindi' and 'Sanskrit' as language subjects in High School Level and 'Hindi' is the 'official language of the Union of India' {Para 4.6.(ii) & (iii) of the OA refers}.

According to the applicant himself, he did not study any of the local languages but " Studied 'Hindi' and 'Sanskrit' as language subjects in high School Level" {last lines of Para 4.6 (ii) of the OA}. Hence he could not fulfill the criterion of eligibility prescribed for the post and his candidature was rejected.

It is the policy of the Govt. to encourage local youths to join the main stream of the Country by providing them with the scarce employment opportunities in the relatively backward North Eastern States.

- 3) That with regard to the statement made in paragraph 1 of the OA, the respondents beg to state that the aptitude test & the computer test conducted on 25.5.2005 by the respondent No.2 was fully accordance with the Method of Selection as mentioned in Para No. 5 of the Prospectus published and supplied to the candidates for the purpose. The short listed candidates, who were selected as per instructions/guidance, were called for aptitude test on 25.5.2005. There was no provision of publishing the names of the short listed candidates.
- 4) That with regard to the statement made in paragraph 2,3, & 4.1 of the OA, the respondents beg to offer no comment.
- 5) That with regard to the statement made in paragraph 4.2 of the OA, the respondents beg to state that the candidates studied under the Bihar School Education Board, Patna, where he could not study any of the local languages of Arunachal Pradesh in which State the candidates presently resides and from where he applied for the job. Study I any of the local languages recognized by the

State Govt. up to Matriculation level was compulsory as per conditions laid down in Para No. 3.2.a) iii) of the Prospectus supplied to the Candidates.

A copy of the Prospectus is annexed herewith and marked as Annexure-1.

6) That with regard to the statement made in paragraph 4.3 of the OA, the respondents while denying the contentions made therein beg to state that the vacancies were notified and published in the local newspapers of all the State of North East.

7) That with regard to the statement made in paragraph 4.4 of the OA; the respondents beg to state that the application of the applicant was received on 11.4.2005 along with the enclosures.

8) That with regard to the statement made in paragraph 4.5 of the OA, the respondents beg to state that Para 3.2 of the Prospectus, supplied with the application form, reads as follows & stipulates the following conditions.

(a) Postal/Sorting Assistants:

(i) Pass in 10+2 or 12th Class Examination from a recognized University or Board of School Education (excluding vocational streams)

(ii) Candidates for the posts of Postal Assistants in Post Offices, Sorting Assistants in Railway Mail Services and Postal/Sorting Assistants in Army Postal Service should have the above educational qualifications with English as a compulsory subject.

(iii) The candidates should have knowledge of local language of the state, i.e. should have studied the language declared as local language by the State Government as a subject at least up to Matriculation level. (SSLC)

(iv) Candidates with higher qualifications are also considered. But they have to fulfill the requirements mentioned in Sub paras (i) to (iii) above.

(v) Candidates who have passed Vocational Course or Job Oriented Course (JOC) only are NOT eligible.

(vi) Desirable qualification:- Typing knowledge and Computer knowledge.

(vii) For Postal Assistants of Circle Office and Regional Office typing skill in Hindi at the speed of 25 words per minute or in English at the speed of 30 words per minute and Computer knowledge are essential

9) That with regard to the statement made in paragraph 4.6 (i) and 4.6 (ii) of the OA, the respondents beg to state that the applicant, Shri Abhoy Kumar was born on 05.01.84 and he passed the intermediate (Science) in the year 2001 from Bihar Intermediate Education Council.

10) That with regard to the statement made in paragraph 4.6(iii) of the OA, the respondents while denying the contentions made therein beg to state that the candidates have not studied any of the local languages recognized by the State Government, up to matriculation level under any school/board of the States from where he applied for the job. It was one of the conditions under the item No. (a) (iii) of Para No.3.2 of the Prospectus.

11) That with regard to the statement made in paragraph 4.6(iv) of the OA; the respondents beg to offer no comment.

12) That with regard to the statement made in paragraph 4.7 of the OA, the respondents beg to state that the application of the applicant was not considered for short listing as he did not study any of the local recognized by the State Govt., up to matriculation level under any school/ board of the State from where he applied for the job.

13) That with regard to the statement made in paragraph 5 of the OA, the respondents while denying the contentions made therein beg to state that since the applicant could not fulfill the condition of study in any of the local languages up to

Matriculation level, as per condition prescribed in the Prospectus, his candidature was rejected.

- 14) That with regard to the statement made in paragraph 6 of the OA, the respondents while denying the contentions made therein beg to state that under the terms and conditions prescribed for the recruitment of Postal Assistant (SBCO) in N.E. Circle, the applicant has not been found eligible for the post, as he did not study any of the local languages of Arunachal Pradesh where he is presently residing, up to Matriculation level.
- 15) That on the facts and circumstances narrated above the respondents beg to state that the present application is devoid of merit and does not deserve fro any relief as sought for by the applicant, hence the Hon'ble may be pleased to dismiss the OA with cost.

VERIFICATION

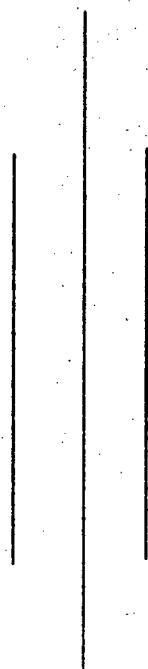
I, Shri Sumil Das.....at present working as
Assistant ~~Postmaster~~ (Asp).....at Shillong.....who is
taking steps in the present OA and competent to sign this verification, do hereby
solemnly affirm and state that the statement made in paragraph.....are
true to my knowledge and belief, those made in paragraph1 to 15.....are matter
of records, are true to my information derived there from and the rest are my submission
before this Hon'ble Tribunal. I have not suppressed any material fact.

And I sign this verification on this 15...th day of Feb 2006 at Guwahati



DEPONENT

DEPARTMENT OF POSTS: INDIA
OFFICE OF THE CHIEF POSTMASTER GENERAL,
N. E. CIRCLE, SHILLONG- 793001



PROSPECTUS AND FORM

FOR RECRUITMENT OF POSTAL ASSISTANTS
& SORTING ASSISTANTS OF
POST OFFICES, SBCO, RMS, APS, RLO, CIRCLE OFFICE
IN

N. E. CIRCLE

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ANNEXURE- III
PART 'A'
PROSPECTUS

The details in this prospectus are applicable for recruitment for the following posts:

- a) Postal Assistant in Post Offices.
- b) Postal Assistants in Circle Offices and Regional Offices
- c) Postal Assistants in Returned Letter Offices.
- d) Postal Assistants in Saving Bank Control Organization.
- e) Sorting Assistants in Railway Mail Service.
- f) Postal and Sorting Assistant in Army Postal Service.

1. SCALE OF PAY: The Scale of Pay is Rs. 4000-100-6000+ admissible allowances.

2. PROBATION: The candidates selected will be appointed and will be on probation as per rules till the successful completion of probation as per rules.

3. ELIGIBILITY CONDITIONS:

3.1 Age: (a) Between 18 to 25 years as on last date prescribed for receipt of application as shown in the advertisement and in the list containing vacancy position supplied with this prospectus.

Upper age limit is relaxable for-

- (a) SC/ST by 5 years;
- (b) OBC by 3 years;
- (c) Physically handicapped by 10 years; and
- (d) Ex-Servicemen by the length of military service plus three years.

3.2 Educational and other qualifications required:-

a) Postal/Sorting Assistants:

- i) Pass in 10+2 or 12th Class Examination from a recognized University or Board of School Education or Board of Secondary Education (excluding vocational streams)
- ii) Candidates for the posts of Postal Assistants in Post Offices, Sorting Assistants in Railway Mail Services and Postal/Sorting Assistants in Army Postal Service should have the above educational qualifications with English as a compulsory subject.
- iii) The candidates should have knowledge of local language of the state, i.e. should have studied the language declared as local language by the State Government as a subject at least upto Matriculation level. (SSLC).
- iv) Candidates with higher qualifications are also considered. But they have to fulfill the requirements mentioned in Sub paras (i) to (iii) above.
- v) Candidates who have passed Vocational Course or Job Oriented Course (JOC) only are NOT eligible.
- vi) Desirable qualification: - Typing knowledge and Computer knowledge.
- vii) For Postal Assistants of Circle Office and Regional Office typing skill in Hindi at the speed of 25 words per minute or in English at the speed of 30 words per minute and Computer Knowledge are essential.

b) Postal Assistants in Army Postal Services:

- i) Applications should be super scribed as "APPLICATION FOR POSTAL ASSISTANTS TO Army Postal Service" and sent to the Chief Postmaster General, N.E. Circle, Shillong - 793001
- ii) The vacancies reserved for APS are open only for males.

- iii) The candidates should produce a medical certificate in prescribed format available in this prospectus at **Appendix I** from a Government Medical Officer.
- iv) All other conditions applicable to the Postal/Sorting Assistants mentioned in sub para (a) above will apply.
- v) Special terms and conditions for Postal Assistants in Army Postal Services:
 - o The selected candidates will be given provisional appointment order and sent to the nearest Branch Recruiting Officer (BRO) for physical and medical check up.
 - o Candidates found to be physically fit by the BRO will only be considered for appointment and further deputed to Army Postal Service as per their seniority in merit list. Candidates who are not found physically fit by BRO will be dismissed. They will have no right to claim any appointment either in civil or in APS, even if they are in merit list for APS.
 - o Candidates declared physically fit by BRO as indicated above will be given appointment order by the appointing authority.
 - o Candidates have to fulfill the required medical and physical standards prescribed by the Army Headquarters. The selected candidates will be governed by Army Act and Army Rule during their service in APS, which entails Field service anywhere in India or abroad, wearing of uniforms as applicable to Army personnel and appropriate rank structure. The induction will be in the rank of Warrant Officer.
 - o Selected candidates have a liability to serve in Army Postal Service for as long as their services are required by APS. Repatriation to civil appointment can be done only with consent of both parties. Viz., civil appointing authorities, Army Postal Services.
 - o The selected candidates will undergo Basic Recruit Training at APS Center, Kamptee for a period of six months. Appointment is subject to successful completion of training.
 - o If a candidate is found to be "Unlikely to become an efficient soldier" his training will be terminated and appointment order issued to the candidate will be treated as cancelled.
 - o A waiting list will be maintained to replace the candidates who are medically disqualified during medical examination. The next candidate according to the merit will be selected as replacement.

3.3 Physically Handicapped (PH) (Column 7)

- (a) Applicants may apply to the divisions where vacancies have been reserved under PH Quota. Application to be super scribed as "APPLICATION FOR RECRUITMENT UNDER PH QUOTA".
- (b) The recruitment of persons with disabilities will be governed by Government instructions issued from time to time.
- (c) Physically handicapped candidates should produce handicapped certificate form Medical Board attached to the special employment exchange and vocational rehabilitation center in the prescribed Form I or II, as the case may be as furnished in Appendix IV. The selection of the candidates is liable to be cancelled if it is found later on that they do not come under the category of physically handicapped as defined in the relevant orders.
- (d) **The vacancy position attached with this prospectus indicates the category of physically handicapped persons who can apply for the post reserved.** Only such applicants who come under the category and within the intensity of the disability can apply supported by requisite certificate.

3.4

EX-SERVICEMEN:

(a) Ex-servicemen may apply to the divisions where the vacancies have been reserved under Ex-servicemen quota. Application to be super scribe as "APPLICATION FOR RECRUITMENT UNDER EX-SERVICEMAN". Attested copy of discharge certificate should be enclosed.

(b) Armed Forces Personnel applying for civil posts under ex-serviceman category should submit the certificate in the following Proforma along with the application.

"I hereby, with the information available, certify that Sri _____

_____(Name) No. _____, (Rank) _____

would complete prescribed period of appointment on

_____(dates)"

Place:

Date:

Signature:

Commanding Officer:

Office Seal:

(c) The Ex-servicemen should apply in the separate application form available in this prospectus furnishing all the details as required.

(4) Disqualification:

(a) No person- who has entered into or contracted a marriage with a person having spouse living; or

(b) No person – who has a spouse living has entered into or contracted a marriage with any person, shall be eligible for appointment to service, Provided that Central government may, if satisfied that such marriage is permissible under the personnel law applicable to such person and to the other marriage and there are other grounds for so doing, exempt any person form the operation of this rule.

5. METHOD OF SELECTION:

5.1 The aggregate marks for selection will be 100, consisting of 40% weightage of percentage of marks secured in 10+2 or 12th Class, 50% weightage of marks secured in aptitude test and 10 marks for computer test (including typing skill on computer).

5.2 A merit list of the candidates will be prepared on the basis of marks in the aggregate secured by them in 10+2 or 12th Class Examination from a recognized University or Board of School Education or Board of Secondary Education (**excluding vocational streams**). This merit list is on the basis of 40% of the percentage of marks secured by the candidates in 10+2 or 12th Class Examination. For example, if a candidate has secured 70% marks in 10+2 or 12th Class Examination, he would be awarded 40% of 70 i.e. 28 marks for the purpose of preparing merit list.

5.3 Out of this merit list, candidates equal to 10 times of vacancies (for each community separately as per the vacancies reserved for each community) will be called for to appear for the Aptitude test/written test. The candidates selected will be addressed to appear for Aptitude Test. Those who desires to appear for the Aptitude Test should credit an examination fee as under:-

i) Rs. 100/- for general candidates.

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ii) Rs. 50/- for Scheduled Castes/Scheduled Tribes/OBC/Ex-servicemen/ Physically handicapped candidates in any Post Office and produce the receipt at the time of appearing for test.

5.4 The Aptitude Test will contain 50 objective type questions of 2 marks each and will include questions on English, mathematics, general knowledge and reasoning and analytical ability. The duration of the test will be 60 minutes. **50% of the marks secured in aptitude test will be given weightage for the final assessment.**

5.5 The computer test consists of data entry knowledge and typing knowledge on computer. The test will consist of one passage in English or Hindi to be typed to test the typing knowledge (The passage for type test will consist of 450 words in English and 375 words in Hindi to be typed at the minimum speed of 30 w.p.m.) and data consisting of figures and letters to test the knowledge of data entry. The test shall be for 30 minutes – 15 minutes for each part, i.e. typing knowledge and data entry and each part will be given 5 marks each. Marks shall be given at 0 or 5 based on whether the candidate achieves minimum standard or not. There will not be graded marks. The weightage for computer test will be 10 marks.

5.6 The marks secured in computer test will be added to the marks already secured in the components referred to in paras 5.2 and 5.4 above and a final merit list will be prepared. The final selection will be made on the basis of this final merit list.

5.7 **Attendance in Aptitude Test and Computer Test (including typing skill) is mandatory for selection. Those who fail to appear for these tests will not be selected.**

6. SPECIAL INSTRUCTIONS TO THE APPLICANTS:

- (a) The aptitude test for all Divisions/Units in the Circle will be held on the same day and at the same time. Hence even if a candidate applies for different Divisions/Units, he/she will be considered only for the Division/Unit in which he/she takes the test.
- (b) Original certificate should not be submitted. Only attested Xerox/photo copies should be sent.
- (c) All the required documents and certificates should be sent along with the application. The documents/marks lists/certificates submitted at a later date will not be entertained.
- (d) Only short-listed candidates will be informed to appear for tests and finally selected candidates only will be informed of their selection. No correspondence will be entertained regarding applications/selections.
- (e) Community certificates for SC/ST & OBC in the prescribed form from the competent authorities, as in Appendix II and III respectively are to be submitted. Certificates submitted in any other form or from authorities not competent to issue the same will be ignored.
- (f) The applications should be sent through Speed Post/Registered Post Only. Those sent through any other means and given by hand will not be accepted.
- (g) Applications wrongly addressed or received after due date are liable to be rejected, whatever may be the reason for delay. Applications without required certificates and incomplete applications are liable to be rejected. No intimation will be sent in this regard.
- (h) The nature of work in the Railway Mail Service requires rotation of duties including night shift/detention on overtime duty in the exigencies of service.
- (i) The selected candidates for the post of Postal Assistants in Post Offices and Sorting Assistants in Railway Mail Services are required to undergo induction training at any

one of the Postal Training Centers or any other place as directed by the appointing authority.

- (j) The selected candidates of all posts are liable to serve anywhere in the Circle and in Army Postal Services in India or abroad as and when required at the sole discretion of the appointing authority.
- (k) The candidates selected for the post of Postal Assistants in Savings Bank Control Organization are liable to be posted to any Head Post Office in the Circle.
- (l) No traveling allowances or other expenses will be paid or arrangements made for stay for attending tests. Candidates have to bear their own cost and make their own arrangements for stay.
- (m) Selection of candidates to various posts will be in accordance with the relevant recruitment rules and administrative instructions issued by the Department of Posts from time to time.
- (n) The Department reserves the right either to revise the number of vacancies or to cancel the recruitment, if so warranted and the Department will not be liable to return the fee or pay any compensation on the applicant's application.

7. DETAILS OF ENCLOSURES: (List of attested Xerox copies of Certificates and documents to be sent).

- a) All Marks lists of Education qualifications.
- b) Proof for Date of Birth.
- c) Medical certificate given by the Government Medical Officer in the Prescribed format as in Appendix I for candidates applying for Postal/Sorting Assistants in Army Postal Services.
- d) Cast/Community Certificates in the prescribed form for SC, ST and OBC candidates issued by competent authorities. (Please see Appendix II and III)
- e) 2 Pass Port Size Photographs (one to be pasted on the application and other sent loose with name and address written on the reverse).
- f) Physically Handicapped Certificate from the competent authority in case of physically handicapped candidates. (please see Appendix IV)
- g) Discharge certificate in case of ex servicemen or prescribed certificate in case of serving Armed Forces Personnel, if any.
- h) Duly filled in Application Form itself.

8. The application in the form attached to this prospectus, completed in all respects may be sent to the officer of concerned division/unit as at col. 10 of VACANCY POSITION chart. Vacancy Position chart is supplied along with prospectus and application form. The application along with attested copies of requisite certificates should reach on or before the date mentioned in the vacancy position chart. Applications received after due date are liable to be rejected.

9. IMPORTANT:

- a) Original certificates should Not be submitted. Only certified copies should be submitted. However, SC/ST/OBC/PH & Ex-servicemen candidates should produce relevant original certificates at the examination center for claiming examination fee concession.
- b) If the prescribed/required documents are not submitted along with the application, application will be rejected and no request for revival will be considered.
- c) Incomplete or unsigned applications or applications without photographs/late applications will be rejected.
- d) Before submitting his/her application, the candidate must carefully read the eligibility

conditions and satisfy himself that he fulfills all the eligibility conditions for the post for which he has applied.

e) For Postal Assistant/Sorting Assistant posts, the candidate who comes under the zone of consideration will be called for the written aptitude test. Each such candidate will be issued a Hall Permit and will be assigned a Roll number. The Hall Permit will be sent to the candidates in due course. Time table and venue of the examination will be indicated in the hall permit. However, candidates can sit for the examination only on payment of the prescribed examination fee.

10. INSTRUCTIONS RELATING TO SUBMISSION OF APPLICATION.

- (i) Write the required information in English or in Hindi.
- (ii) One envelope should contain application of one candidate only.
- (iii) The envelope containing the application must be super scribed in bold letters as "APPLICATION FOR RECRUITMENT OF (post for which applied).
- (iv) An application will be rejected at any stage of recruitment process for not having been submitted in the official format/ having incomplete information/ wrong information/ mis-representation of facts / unsigned/ without photographs / not accompanied by attested copies of required certificates.
- (v) If a candidate has changed his/her name or dropped/added part of his/her name after Matriculation/SSC/Hr. Secondary or he/she changed his/her name after Matric etc., proof for the change in the name such as Affidavit, Gazette Notification, etc., should be enclosed.

NOTE: Only certificates issued by the competent authorities, for example, the Universities/ concerned Boards would be accepted as proof for having possessed the minimum educational qualifications or date of birth. Only those certificates issued by the competent authorities and in the prescribed form would be considered.

11. CHECK LIST: Before submission of application the following points may be checked carefully and the corresponding columns are filled correctly.

- (a) Check whether you have firmly pasted your Passport size Photograph (5cm x 7 cm) in the prescribed place in the application form.
- (b) Check your Eligibility carefully
- (c) Check whether you have filled in all the columns of the application form correctly and no columns have been left blank.
- (d) Check whether you have filled in your COMMUNITY/CATEGORY STATUS correctly in the relevant column.
- (e) Check whether application form has been signed in full by you.

ABBREVIATIONS USED IN THE PROSPECTUS MEAN THE FOLLOWING:

OC	:	Other Community
SC	:	Scheduled caste
ST	:	Scheduled Tribe
OBC	:	Other Backward Classes
OPH	:	Orthopaedically Handicapped
HH	:	Hearing Handicapped
Ex- SM	:	Ex-Serviceman.

**CHIEF POSTMASTER GENERAL
N.E. CIRCLE, SHILLONG -793 001**

APPENDIX - I

**MEDICAL CERTIFICATE FROM GOVERNMENT MEDICAL OFFICER TO BE
PRODUCED BY THE CANDIDATES APPLYING FOR THE POSTS OF POSTAL/
SORTING ASSISTANTS IN ARMY POSTAL SERVICES**

**(TO BE WRITTEN IN THE HANDWRITING OF THE DOCTOR ISSUING THE
CERTIFICATE)**

Certified that I, Dr. _____ has examined Sri _____
son of _____ resident of _____
and found him medically fit and fulfilling the following physical requirements for recruitment
in Army:

a) Physical Standards*: Height _____ cms.
Weight _____ kgs.
Chest _____ cms.

b) Acuity of vision: i) Visual acuity not less than 6/12 each eye or right eye 6/6 and left eye 6/24.
ii) In a left handed individual who shoots from the left shoulder, the visual standards for the two eyes will be reversed.

c) He is not suffering from any of the following disabilities:

- i) Colour blindness
- ii) Hearing problems (Ears to be dewaxed/cleaned before testing)
- iii) Low/high blood pressure (normal blood pressure 120/80)
- iv) Knocking knee
- v) Flat foot
- vi) Parrot chest
- vii) STD
- viii) Piles

Place: _____ Signature of Government Medical Officer

Date: _____ Designation Stamp:

Office Seal

CAUTION:

As the candidate will be subjected to a medical examination by the Army Medical Corps. the Govt. Medical Officer issuing the certificate will take due care before issuing the Certificate.

58 * The minimum Physical Standard required is as follows:

	Height (cms)	Weight (kgs)	Chest (cms)
d) J&K, HP, Punjab, Hills	163	48	77
e) Nagaland, Manipur, Tripura, Mizoram, Meghalaya, Assam, Arunachal Pradesh, Sikkim And Hill Region of West Bengal	157	48	77
f) Punjab, Haryana, Chandigarh	170	50	77
g) Eastern UP, Bihar, West Bengal Orissa	169	50	77
h) MP, Gujarat, Maharashtra	167	50	77
i) Andhra Pradesh, Karnataka, Tamil Nadu, Kerala, Goa and Pondicherry	165	50	77

(The above medical certificate does not render the candidate medically fit for employment in Army Postal Services. It will be submitted to Army Medical Corps and candidate will be considered fit if declared so by the Army Medical Board after medical examination.)

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APPENDIX - II

Form of Caste Certificate as prescribed in M.H.A., O.M. No. 42/21/49/N.G.S. dated 28-1-1952, a revised in Dept. of Personnel & Administrative Reforms, Letter No. 36012/6/76-Est. (S.C.T.) dated 29-10-1977, to be produced by a candidate belonging to a Scheduled Caste or Scheduled Tribe in support of his claim.

FORM OF CASTE CERTIFICATE

This is to certify that Sri/Srimati*/Kumari* _____
Son/daughter* of _____ of village/town* _____
in District/Division* _____ of the State/Union Territory _____
belongs to the _____ caste/tribe* which is recognised as a Scheduled Caste/
Scheduled Tribe* under:

The Constitution (Scheduled Castes) Order, 1950.

*The Constitution (Scheduled Tribes) Order, 1950.

*The Constitution (Scheduled Caste) (Union Territories) Order, 1951.

*The Constitution (Scheduled Tribes) (Union Territories) Order, 1951.

[As amended by the Scheduled Castes and Scheduled Tribes Lists (Modification Order) 1956, the Bombay Recorganisation Act, 1960, the Punjab Recoganisation Act, 1966, the State of Himachal Pradesh Act, 1970, the North-Eastern Areas (Recoganisation) Act, 1971 and the Sched- uled Caste and the Scheduled Tribes Orders (Amendment) Act, 1976]

*The Constitution (Jammu & Kashmir) Scheduled Castes Order, 1956.

*The Constitution (Andaman and Nicobar Islands) Scheduled Tribes Order, 1959 as amended by the Scheduled Castes and Scheduled Tribes Orders (Amendment) Act 1956.

*The Constitution (Dadra and Nagar Haveli) Scheduled Castes Order, 1962.

*The Constitution (Dadra and Nagar Haveli) Scheduled Tribes Order, 1962.

*The Constitution (Pondicherry) Scheduled Castes Order, 1964.

*The Constitution (Pondicherry) Scheduled Tribes Order, 1964.

* The Constitution (Uttar Pradesh) Scheduled Tribes Order, 1964.

*The Constitution (Goa, Daman and Diu) Scheduled Castes Order, 1968.

*The Constitution (Goa, Daman and Diu) Scheduled Tribes Order, 1968.

* The Constitution (Nagaland) Scheduled Tribes Order, 1970.

- * The Constitution (Sikkim) Scheduled Castes Order, 1978.
- * The Constitution (Sikkim) Scheduled Tribes Order, 1978.
- * The Constitution (Jammu & Kashmir) Scheduled Tribes Order, 1989.
- * The Constitution (Scheduled Castes) Orders Amendment Act, 1990.
- * The Constitution (Scheduled Tribes) Orders Amendment Act, 1991
- * The Constitution (Scheduled Tribes) Orders Second Amendment Act, 1991.

2. This certificate is issued on the basis of the Scheduled Castes/Scheduled Tribes Certificate issued to Sri/Srimati* _____ father/mother* of Sri/Srimati/Kumari* _____ of village/town* _____ in District/Division* _____ of the State/Union Territory* _____ who belong to the Caste/Tribe* which is recognized as a Scheduled Caste/Scheduled Tribe* in the State/Union Territory* _____ issued by the _____ dated _____

3. Sri/Srimati/Kumari* _____ and/or* his/her* family ordinarily reside(s) in village/town* _____ of _____ District/Division* of the State/Union Territory* of _____

Place:

Signature:

Date:

Designation

State/Union Territory

(with seal of office)

Note: The term "ordinarily resides" used here will have the same meaning as in Section 20 of the Representation of the peoples act. 1950.

*Strike out whichever is not applicable.

The under-mentioned authorities have been empowered to issue Caste Certificates of verification:

1. District Magistrate/Additional District Magistrate/Collector/Deputy Commissioner/Additional Deputy Commissioner/Deputy Collector/1st Class Stipendiary Magistrate/Sub Divisional Magistrate/Taluka Magistrate/Executive Magistrate/Extra Assistant Commissioner.
2. Chief Presidency Magistrate/Additional Chief Presidency Magistrate/Presidency Magistrate.
3. Revenue Officer not below the rank of Tahsildar.
4. Sub Divisional Officer of the area where the candidate and/or his family normally resides.

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APPENDIX - III

**FORM OF CERTIFICATE TO BE PRODUCED BY OTHER BACKWARD CLASSES
(OBC) APPLYING FOR APPOINTMENT TO POSTS UNDER THE
GOVERNMENT OF INDIA**

(Government of India, Dept. of Personnel and Training, O.M. No. 36033/28/94-Estt.(Res.), dated 2-7-1997)

This is to certify that Sri/Srimati/Kumari* _____
son/daughter* of _____ of village _____
District/Division* _____ in the _____ State

belongs to the _____ community which is recognized
as a Backward Class under -

*(i) Government of India, Ministry of Welfare, Resolution No. 12011/68/93-BCC(C),
dated the 10th September, 1993, published in the Gazette of India, Extraordinary,
Part-I, Section I, No. 186, dated the 13th September, 1993.

*(ii) Government of India, Ministry of Welfare, Resolution No. 12011/9/94-BCC,
dated the 19th October, 1994, published in the Gazette of India, Extraordinary,
Part-I, Section I, No. 163, dated the 20th October, 1994.

*(iii) Government of India, Ministry of Welfare, Resolution No. 12011/7/95-BCC,
dated the 24th May, 1995, published in the Gazette of India, Extraordinary,
Part-I, Section I, No. 88, dated the 25th May, 1995.

*(iv) Government of India, Ministry of Welfare, Resolution No. 12011/44/96-BCC,
dated the 6th December, 1996, published in the Gazette of India, Extraordinary,
Part-I, Section I, No. 210, dated the 11th December, 1996.

Sri/Srimati/Kumari* _____ and/ or his family ordinarily
reside(s) in the _____ District/Division* of the _____ State.
This is also to certify that he/she does not belong to the persons/sections (Creamy Layer) mentioned in
Column 3 of the Scheduled to the Governments of India, Department of Personnel and Training, O.M.
No. 36012/22/93-Estt. (SCT), dated 8-9-1993.

Place:

Signature of District Magistrate,

Date:

Seal

Deputy Commissioner, etc.

*Strike out whichever is not applicable.

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Note: (a) The term 'ordinarily' used here will have the same meaning as in Section 20 of the Representation of the People's Act, 1950.

(b) The authorities competent to issue caste certificates are indicated below:

- (i) District Magistrate/Additional District Magistrate/Collector/Deputy Commissioner/Additional Deputy Commissioner/Deputy Collector/1st Class Stipendiary Magistrate/Sub Divisional Magistrate/Taluka Magistrate/Executive Magistrate/Extra Assistant Commissioner (not below the rank of First Class Stipendiary Magistrate).
- (ii) Chief Presidency Magistrate/Additional Chief Presidency Magistrate/Presidency Magistrate.
- (iii) Revenue Officer not below the rank of Tahsildar.
- (iv) Sub Divisional Officer of the area where the candidate and/or his family normally resides.

APPENDIX - IV

MEDICAL CERTIFICATE TO BE PRODUCED BY THE PHYSICALLY HANDICAPPED CANDIDATES

FORM - I

Photograph
of the
candidate

FORM OF MEDICAL CERTIFICATE FOR THE ORTHOPAEDICALLY HANDICAPPED

[Note: - An orthopaedically handicapped person is one who has minimum of 40% physically defect or deformatory which causes an interference with normal functioning of bones, muscles of joints as mentioned in the Department of Personnel and Training O.M. No. 36035/5/88-Estt (SCT), dated 4.5.1990.]

Certified that I, Dr., Registration No. / or* we, the Members of the Medical Board attached to the Special Employment Exchange for the physically handicapped/Vocational Rehabilitation Center for physically handicapped have this day (date) examined the applicant whose particulars are given below and that he/she falls within the above definition.

1. Name of the candidate
2. Identification mark
3. Sex
4. Father's name
5. Approximate age
6. (A) Nature of disability-
 - (a) Clinical diagnosis
 - (b) Brief description of the disability
 - (c) How far disability is likely to interfere in the normal discharge of duties of Group 'C' non-technical posts in Government office.
 - (d) The degree of permanent disability according to the Manual for orthopaedic Surgeon in evaluating permanent physical impairment published by Artificial Limbs Manufacturing Corporation of India, G.T. Road, Kanpur 208016

(B) Use of Application (Tick relevant from following list)

7. Any operation done or indicated
8. Any other particulars to clarify the nature and extent of disability that the surgeon might like to point out

.....

.....

Signature of the candidate

(Signature of Orthopaedic Surgeon)

Place:
Date:

Designation:

Office Stamp

Address:

OR

Signature of Chairman

Place:
Date:

Member:

Member:

Members of the Medical Board attached to the Special Employment Exchange for the physically handicapped/Vocational Rehabilitation Center for Physically Handicapped

Office Stamp:

NOTE:- 1 Medical certificate submitted by the candidate from Orthopaedic Surgeon would be referred to Medical Board for clearance.

NOTE:- 2 Medical certificate submitted by the candidates from the Medical Board attached to Special Employment Exchange for Physically Handicapped or attached to VRC for Physically handicapped persons will be accepted straightway.

NOTE:- 3 All the columns in the certificate should be filled in. Incomplete certificates are liable to be rejected disqualifying the candidate for consideration.

*Strike out whichever is not applicable.

FORM - II

**FORM OF MEDICAL CERTIFICATE FOR
THE DEAF**

Photograph
of the
candidate

Certified that I, Dr., Registration No. /or* we, the Members of the Medical Board attached to the Special Employment Exchange for the physically handicapped/Vocational Rehabilitation Center for physically handicapped have this day (date) examined the applicant whose particulars are given below and that he/she falls within the above definition.

1. Name of the candidate
2. Father's name
3. Sex
4. Identification mark
5. Approximate age
6. An estimate of the Residual hearing if any and the basis on which this estimate has been arrived at
 - (i) Right ear
 - (ii) Left ear
7. Onset of deafness (Please state whether deafness is from birth or acquired later. If it has been caused afterwards, the age and cause of deafness may be indicated)

8. Please state clearly whether the candidate is deaf for the purpose of appointment as LDC or equivalent posts.

Signature of the candidate

(Signature of ENT Specialist)

Designation:

Office Stamp

Address:

Place:

Date:

OR

Signature of Chairmen

Member:

Member:

Members of the Medical Board attached to the Special Employment Exchange for the physically handicapped/Vocational Rehabilitation Center for Physically Handicapped

Place:

Date:

Office Stamp:

NOTE:- 1 Medical certificate submitted by the candidate from ENT Specialist would be referred to Medical Board for clearance.

NOTE:- 2 Medical certificate submitted by the candidates from the Medical Board attached to Special Employment Exchange for Physically Handicapped or attached to VRC for Physically handicapped persons will be accepted straightway.

NOTE:- 3 All the columns in the certificate should be filled in. Incomplete certificates are liable to be rejected disqualifying the candidate for consideration.

*Strike out whichever is not applicable.